

SMOKE ABSORBING CHIMNEYS

*2204. **Giani G. S. Musafir**: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that one gentleman has invented smoke absorbing chimneys and that the same have been fitted in the new residential quarters for M.P.'s; and

(b) whether it is a fact that the same gentleman has offered his services to the Government to produce power engines to be run by natural energy?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) A local firm of furnishes has manufactured a new type of oven, which burns coal, coke and char-coal and if used properly, it keeps the room practically smoke free, during the process of ignition. This type of oven has been installed in the new flats for M.P.s. Actually it is the process and the arrangement in the *chullah* that prevents the smoke from going into the room in the initial process of burning.

(b) Government are not aware of any such offer, except one which was received sometime back by the Council of Scientific and Industrial Research, from a gentleman who claimed that Petrol Engines could be run on water alone. Detailed investigation of this claim has shown that it is unworkable.

کہانی جی - ایس - مسافر: پیچھے
ایک سال میں کتنے لوگوں نے اس
طرح کی ایجادات کے لئے گورنمنٹ کو
درخواستیں پیش کی ہیں -

[**Giani G. S. Musafir**: How many persons have sent letters to the Government claiming such inventions, during the last one year?]

सरदार स्वर्ण सिंह: इस किस्म की फैंटास्टिक (fantastic) ईजाद का क्लेम (claim) किसी और ने नहीं किया।

ANTI-FOREIGN RIOTS IN CAIRO

*2205. **Shri H. N. Mukerjee**: Will the Prime Minister be pleased to state:

(a) whether Government lodged a protest with the Government of Egypt in regard to the anti-foreign riots which took place at Cairo on January 26, 1952; and

(b) whether any notes were sent to any other Governments before the said Cairo incidents with regard to the activities of the British forces in Egypt?

The Prime Minister (Shri Jawaharlal Nehru): (a) No.

(b) No.

पश्चिमी पाकिस्तान के हरिजनभंगो

*२२०६. श्री बाल्मीकी: क्या प्रधानमंत्री यह बतलाने की कृपा करेंगे:

(क) क्या यह सत्य है कि पाकिस्तान सरकार पश्चिमी पाकिस्तान में रहने वाले हरिजन भंगियों को हिन्दू मानने के लिये तैयार नहीं है; तथा

(ख) इस सम्बन्ध में भारत सरकार की क्या नीति रही है?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) The Government of India are not aware of any notification issued by the Government of Pakistan under which the Harijans are not to be classified as Hindus. The Government of Pakistan, however, recognize Harijan sweepers as 'Achhuts' who are treated as being distinct from caste Hindus.

(b) Does not arise in view of answer to (a) above.

श्री बाल्मीकी: क्या यह सच है कि भारत और पाकिस्तान के बीच में कानफ्रेंसों में पाकिस्तान ने कड़े ढंग से मना किया है और कहा है कि यह हिन्दू नहीं हैं?

श्री सतीश चन्द्र: मेरे ख्याल में यह कहा है कि वे कास्ट हिन्दू नहीं हैं। उन को अलग विभाग में रखा है। लेकिन हिन्दू नहीं हैं। ऐसी बात नहीं कही है।

श्री बाल्मीकी: क्या वे हरिजन स्वीपर (sweeper) जो रहने वाले तो भारत के हैं, जिन के मां, बाप, पत्नी, बच्चे सब यहां पर हैं, जिन की जायदाद यहां पर है और जब वे छुट्टी पर यहां भारत में आते हैं तो फिर किसी वजह से उन का जी वहां जाने को नहीं चाहता, वह यहां रहना चाहते

हैं, और वे वहाँ के रिकामनाइज्ड नागरिक भी नहीं हैं, तो उन को यहाँ से वारंट के द्वारा जबरदस्ती वहाँ भेज दिया जाता है। तो क्या मैं पूछ सकता हूँ कि ऐसा क्यों है ?

श्री ए० पी० जैन : ऐसा नहीं हो रहा है ।

श्री बाल्मीकी : ऐसे उदाहरण हैं, मैं खुद जानता हूँ ।

Mr. Speaker: He can invite the attention of the hon. Member to such a thing.

WRITTEN ANSWERS TO QUESTIONS

TRADE AGREEMENTS

***2178. Shri Velayudhan:** Will the Minister of Commerce and Industry be pleased to state the countries with whom India had trade agreements and who wanted to renew the same as the term has ended?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A statement is laid on the Table of the House of the countries with which India has Trade Agreements. [See Appendix X, annexure No. 44].

LICENSING OF INDUSTRIES

***2179. Shri Velayudhan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have taken steps to license the industries according to the Industries (Development and Regulation) Act passed by Parliament in 1951; and

(b) if so, what progress has been made in this direction?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Government have issued the Registration and Licensing of Industrial Undertakings Rules, 1952, which prescribe *inter alia*, the procedure to be followed in the licensing of new industrial undertakings. A copy of these rules was laid on the Table of the House on the 21st July, 1952.

(b) Applications for the licensing of industrial undertakings under the new procedure have not yet been received. When they are received, they will be dealt with in accordance with the procedure laid down in the rules.

INDIAN MILITARY MISSION

***2181. Shri Velayudhan:** Will the Prime Minister be pleased to state the composition of the Indian Military Mission sent to Nepal?

The Prime Minister (Shri Jawaharlal Nehru): The Military Mission, which is led by Major General Y. S. Paranjpe, consists of 20 officers, 17 JCOs, 45 Havildars, 6 Naiks and 50 other ranks.

SUSPENSION OF THE DIRECTOR GENERAL, ALL INDIA RADIO

***2185. Dr. M. M. Das:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that recently the Director General of All India Radio was suspended from service and an enquiry was ordered to investigate into some allegations made against him;

(b) if so, the nature of the allegations;

(c) whether a *prime facie* case was established against him; and

(d) the personnel carrying out the investigations?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes.

(b) to (d). As the inquiry in connection with the case is not yet concluded, it is not in public interest to make known details of the case.

PASSPORT SYSTEM

***2192. Pandit Munishwar Datt Upadhyay:** (a) Will the Prime Minister be pleased to state whether the Government of Pakistan are still in communication with the Government of India on the subject of introduction of Passport System between India and Pakistan?

(b) Do the conditions prevailing allow introduction of ordinary passport system or will there be some special conditions attached to the passport issued?

(c) What has been the (human) traffic between East Pakistan and India during the months from January to May 1952?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) As has been explained previously on the floor of the House, any one with an international passport can use it. But it is also intended to have separate passports—cheaper and